

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 201 OF 2014 & IA NOS. 316, 392, 394 OF 2014 & IA NO. 287 OF 2015**  
**APPEAL NO. 296 OF 2015 & IA NO. 477 OF 2015**  
**APPEAL NO. 195 OF 2017 & IA NOS. 495 & 656 OF 2017**  
**APPEAL NO. 243 OF 2017 & IA NOS. 608, 657 & 708 OF 2017**  
**APPEAL NO. 250 OF 2017 & IA NO. 624 OF 2017**

**Dated: 10<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matters of:**

**APPEAL NO. 201 OF 2014 &**  
**IA NOS. 316, 392, 394 OF 2014 & IA NO. 287 OF 2015**

<b>Adani Electricity Mumbai Limited</b>		<b>.... Appellant(s)</b>
	<b>Versus</b>	
<b>Maharashtra Electricity Regulatory Commission &amp; Anr.</b>		<b>.... Respondent(s)</b>
Counsel for the Appellant(s)	:	Mr. Sanjay Sen, Sr.Adv. Mr. Hemant Singh Mr. Tushar Srivastava
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganadhan Ms. Stuti Krishn for R-1  Mr. Kunal Kaul Mr. Samikrith Rao for R-2/Tata Power

**APPEAL NO. 296 OF 2015 & IA NO. 477 OF 2015**

<b>Adani Electricity Mumbai Limited</b>		<b>.... Appellant(s)</b>
	<b>Versus</b>	
<b>Maharashtra Electricity Regulatory Commission &amp; Ors.</b>		<b>.... Respondent(s)</b>
Counsel for the Appellant(s)	:	Mr. Sanjay Sen, Sr.Adv. Mr. Hemant Singh Mr. Tushar Srivastava
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganadhan Mr. Raunak Jain Ms. Stuti Krishn for R-1  Mr. Kunal Kaul Mr. Samikrith Rao for R-2/Tata Power  Mr. Harinder Toor Ms. Shreya Sethi for R-3

Mr. R. Dubal  
Mr. R.D. Patsute, Rep

**APPEAL NO. 195 OF 2017 & IA NOS. 495 & 656 OF 2017**

**Adani Electricity Mumbai Limited** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr.Adv.  
Mr. Hemant Singh  
Mr. Tushar Srivastava

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1

Mr. Kunal Kaul  
Mr. Samikrith Rao for R-2/Tata Power

Mr. Harinder Toor  
Ms. Shreya Sethi for R-3  
Mr. R. Dubal  
Mr. R.D. Patsute, Rep

Mr. Sakhya Singha Chaudhuri  
Mr. Avijeet Lala  
Ms. Shikha Pandey  
Ms. Namita Singh for Impleader/MIDC

**APPEAL NO. 243 OF 2017 & IA NOS. 608, 657 & 708 OF 2017**

**The Tata Power Company Limited** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Kunal Kaul  
Mr. Samikrith Rao

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1

Mr. Sanjay Sen, Sr.Adv.  
Mr. Hemant Singh for R-3

Mr. Harinder Toor  
Ms. Shreya Sethi for R-2  
Mr. R. Dubal  
Mr. R.D. Patsute, Rep

Mr. Sakhya Singha Chaudhuri  
Mr. Avijeet Lala  
Ms. Shikha Pandey  
Ms. Namita Singh for Impleader/MIDC

**APPEAL NO. 250 OF 2017 & IA NO. 624 OF 2017**

**MIDC Marol Industries Association**

.... **Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Ors.**

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sakhya Singha Chaudhuri  
Mr. Avijeet Lala  
Ms. Shikha Pandey  
Ms. Namita Singh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1  
  
Mr. Kunal Kaul  
Mr. Samikrith Rao for Tata Power  
  
Mr. Sanjay Sen, Sr.Adv.  
Mr. Hemant Singh  
Ms. Priyal Modi for R-2  
  
Mr. Harinder Toor  
Ms. Shreya Sethi for R-4  
Mr. R. Dubal  
Mr. R.D. Patsute, (Rep. for R-4)

**ORDER**

List the matter for further hearing on **07.08.2019 and 19.08.2019.**

**(S.D. Dubey)**  
**Technical Member**

*vt/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**